

Godavari Tribunal Award

812. SHRI G. A. CHARAN REDDY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether according to the Godavari Tribunal Award, Andhra Pradesh is entitled to use 1479 tmc ft. of Godavari water;

(b) if so, whether the State Government is utilising little than half of its allocated share;

(c) if so, whether the proposed projects of Polavaram and Ichampally remain stagnant due to high cost, social, environmental and inter-state problems;

(d) whether the scheme envisages drawing 528 tmc ft. of Godavari water to irrigate 20 lakh hectares in Telangana and 5 lakhs hectares in the Andhra Pradesh region besides providing 40 tmc ft. water to Rayalaseema and 10 tmc ft. for drinking water supply in the twin cities; and

(e) if so, the time by which these projects are likely to be undertaken?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA): (a) The award of Godavari Water Disputes Tribunal indicated only the allocation of waters for Co-basin subject to certain conditions in different Inter-State agreements reached amongst the States.

(b) 145.35 TMC of water in Sriram Sagar and 266.3 TMC of water in Godavari Delta projects is being utilised by Andhra Pradesh in Godavari basin.

(c) The Polavaram and Ichampally projects have not been given investment clearance by the Planning Commission because of environmental problem and inter-state aspects.

(d) The Polavaram multipurpose project envisages utilisation of 578.87 TMC of water for irrigating 3.13 lac hectare of CCA of East Godavari, West Godavari, Vishakhapatnam and Krishna district of Andhra Pradesh, diversion of 84.7 TMC to Krishna Delta, 23.44 TMC for water supply to Visakhapatnam, allocation of 6.5 TMC to Madhya Pradesh and Orissa and 8.27 TMC for Samalkot Canal Extension besides meeting the requirement of 266.30 TMC of Godavari Delta.

Ichampally project is a joint-venture of Andhra Pradesh, Maharashtra and Madhya Pradesh on river Godavari with a reservoir capacity of 83.28 TMC of water to irrigate 1.31 lac hectare in Andhra Pradesh through Ichampally Canal.

(e) As per IX Plan document of Andhra Pradesh both these projects (Polavaram and Ichampally) are likely to be taken up for construction during IX Plan.

Community Irrigation Projects

813. SHRI NAVEEN PATNAIK: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government have a proposal to promote Community Irrigation Projects;

(b) if so, the steps taken in this direction in Orissa during the last three years;

(c) whether the list for Central funding of such projects in Ninth Plan has been finalised; and

(d) if so, the number of Community Irrigation Projects proposed to be executed in Orissa in that plan period?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA): (a) The Ministry of Water Resources has no proposal at present to promote Community Irrigation Projects. However, Ministry of Rural Areas and Employment had launched Ganga Kalyan Yojana as a subscheme under Integrated Rural Development Programme (IRDP) with effect from 1st February, 1997 to provide irrigation through exploitation of Ground Water (Bore wells and Tube wells) to individuals and groups of small and marginal farmers living below poverty line.

(b) Under Ganga Kalyan Yojana, an amount of Rs. 6.03 crores was released to Orissa during 1996-97. The scheme Ganga Kalyan Yojana is now being implemented as an independent Scheme from 1997-98. Out of the total allocation of Rs. 200 crore for 1997-98 for all the States and Union Territories, Rs. 6.33 crore has been released to Orissa so far.

(c) No, Sir.

(d) Does not arise with reference to (c) above.

District Primary Education Programme in Andhra Pradesh

814. SHRI R. SAMBASIVA RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the State Government of Andhra Pradesh has taken up Rs. 600 crore World Bank aided project to extend District Primary Education Programme to 14 more districts;

(b) if so, the names of the districts included thereunder; and

(c) the main schemes on which this amount will be utilised?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) The World Bank has indicated their willingness to fund expansion of District Primary Education Programme in 14 districts of Andhra Pradesh. The districts to be covered under the programme are Mahabub nagar, Medak, Adilabad, Nizamabad, Srikakulam, Nalgonda, Prakasham, Anantapur,

Khammam, Cuddapah, Chittoor, Visakhapatnam, Guntur, Ranga Reddy. The actual assistance would depend on finalisation of the district plans and their approval. The programme components which are eligible for funding under DPEP, inter-alia, include.

- (a) Microplanning community mobilisation.
- (b) Opening of new schools,
- (c) Construction of schoolbuildings, classrooms, toilets, drinking water facilities,
- (d) setting up of alternative schooling,
- (e) Quality improvement for formal schooling including training of teachers, curriculum and textbooks renewal, setting up of sub-district structures for academic support to teachers,
- (f) Capacity building and institutional development,
- (g) Development of Research Evaluation and Management Information Systems etc.

[*Translation*]

Army Recruitment Centres in Haryana

815. DR. ARVIND SHARMA: Will the Minister of DEFENCE be pleased to state:

- (a) whether maximum number of soldiers are recruited in the Indian Army from Haryana and its adjoining areas;
- (b) if so, whether the Government propose to establish new recruitment centres apart from the existing ones;
- (c) if so, the time by which and the number of centres likely to be opened; and
- (d) if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV): (a) and (b) No, Sir.

(c) Does not arise.

(d) The existing Branch Recruiting Offices in Haryana and its adjoining areas as sufficient to cater to the needs of the area.

[*English*]

Court Ruling of Admission

816. SHRI RAMSAGAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a Delhi court has recently ruled that it is illegal and improper to interview both the child and his parents by school authorities at the time of admission to pre-primary level and class I and has asked the Government to frame required legislation for admission;

(b) if so, whether the Government have framed any legislation in this regard;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (d) According to the information furnished by the Govt. of N.C.T. of Delhi, Civil Court, Tis Hazari, Delhi in the case of Ajit Aggarwal-Vs-Mangey Ram Garg & others has ruled that it is illegal and improper to interview a child and parents by school authorities at the time of admission at pre-primary level and Class I and has also asked the Govt. to frame legislation for admission.

They have further informed that there are adequate provisions in Delhi School Education Act and Rules, 1973 to regulate admissions in private recognised schools.

[*Translation*]

Microwave Tower

817. DR. LAXMINARAYAN PANDEY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether microwave towers are being set up in many districts of Madhya Pradesh for streamlining Communication facilities and whether Communication services are being provided through this system;

(b) if so, the names of the places where such towers have been set up and functioning in Mandsaur district;

(c) the places where construction of such towers has been completed; and

(d) the time by which the construction of the remaining towers are likely to be completed?

THE MINISTER OF COMMUNICATION (SHRI BENI PRASAD VARMA): (a) Yes Sir.

(b) 1) Mandsaur

2) Neemuch

3) Dipali Yamandi

4) Sitamau

5) Shyamgarh

6) Manasa

(c) and (d) Construction of towers at all the six places mentioned at (b) above, in Mandsaur Distt. have been completed. The position at other places in Madhya Pradesh where work on such towers has been completed, or is in progress is detailed below: